

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 493  
ANSWERED ON 06/12/2023

**e-COMMERCE EXPORT POLICY**

**493. SHRI K. NAVASKANI:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government agrees with the view that the country's e-commerce export Policy should be an independent document addressing all pain points faced by exporters;
- (b) if so, the details of the steps that are proposed to be taken by the Government keeping in mind that this policy should be jointly issued by the Reserve Bank of India (RBI), Customs, and the Directorate General of Foreign Trade (DGFT) after making necessary changes to their regulations; and
- (c) if not, the reasons therefore?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SMT. ANUPRIYA PATEL)

(a) The Foreign Trade Policy (FTP) 2023 as notified on 01.04.2023 has introduced a separate chapter for 'Promoting Cross Border Trade in the Digital Economy'. The objective of this chapter is to provide a framework for cross-border trade of goods and services from India in the digital economy and the promotion of e-Commerce and other emerging channels of exports from India.

(b) & (c) Under the FTP mandate, DGFT is working jointly with Department of Revenue, RBI, Department of Posts, Ministry of MSMEs and other stakeholders, to review and revise relevant policy and procedures to provide facilitation to exports through e-Commerce.

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